

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No. HHC/Rules/14-61/90-

Dated the 2.7.2015

NOTIFICATION

Hon'ble the Chief Justice, High Court of Himachal Pradesh in exercise of the powers conferred under Article 229 of the constitution of India and all other enabling powers in this behalf, is pleased to make the following amendment in "The Himachal Pradesh High Court Officers and Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003".

- Short title:** 1. These Rules shall be called "The Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) (32nd amendment) Rules, 2015.
- Commencement:** 2. They shall come into force with immediate effect.
- Amendment:** 3. Item No. 12 of the Schedule "B"(Class-I) annexed with "The Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003 " is substituted as under:

Sr No	Name of the post	No. of posts	Mode of appointment	Qualification	Experience/ length of service in feeder cadre.	Scale of pay.
12	Public Relation Officer	1	By selection from amongst Superintendent Gr. II/ Revisor/PAs/ JWs on the basis of merit-cum-seniority. (i) Failing which, from amongst Senior Assistants/ Stenographers/ Translators Or by direct recruitment.	Graduation.	1. Must possess degree in Mass Communication and journalism. 2. Should have working knowledge of English/Hindi and other languages. 3. Experience in Protocol work, Tourism, Public Relations, journalism. 4. Ability to communicate and receptiveness to ideas and interaction both in English & Hindi with the press.	Rs.15600-39100 +Grade Pay Rs.5400/- +2000/- Secretariat pay.

BY ORDER OF HON'BLE THE
CHIEF JUSTICE

REGISTRAR GENERAL

Endst. No. HHC/Rules/14-61/90-

18351-62

Dated the 2.7.2015

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1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H. P., Shimla.
2. The Principal Secretary(Home)/(Personnel)/(Finance) to the Government of HP, Shimla - 171 002.
3. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla -2.

4. The Accountant General (Audit), HP. Shimla - 171 003.
5. The Accountant General(A&E), HP, Shimla - 17100.
6. All the Additional Registrars, HP High Court, Shimla.
7. All the Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/ Private Secretaries/ Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer/Protocol Officer of this Registry.
8. The Secretary/Private Secretary/PAs to the Registrar General/Registrar(Rules)/Registrar(Vigilance)/ Registrar Judicial/Registrar(Inspection)/Registrar (Administration).
9. The PA to Central Project Coordinator/Coordinator, Main Mediation Centre, High Court of Himachal Pradesh, Shimla.
10. The Assistant Registrar (Computer) for updation of the official website.
11. The Technical Director, NIC of this Registry for necessary action.
12. Guard file.

Sushil

(Sushil Kukreja)
Registrar(Rules)